

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 8  
TO BE ANSWERED ON 19.07.2021**

**BUILDING AND OTHER CONSTRUCTION WORKERS**

- 8. SHRI C.N. ANNADURAI:  
SHRI B.Y. RAGHAVENDRA:  
SHRI DHANUSH M. KUMAR:  
SHRI GAJANAN KIRTIKAR:  
SHRI GAUTHAM SIGAMANI PON:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the building and other construction workers (BOCW) who are the most vulnerable segment of the unorganised sector workers in India have suffered severely during lockdown which was announced due to second wave of covid-19 pandemic and if so, the details thereof;**
- (b) whether his ministry had issued advisory to State Government to disburse cash assistance to these construction workers;**
- (c) if so, the details of the cash assistance disbursed and the criteria fixed for transfer of cash assistance;**
- (d) whether the government has taken steps to provide employment to these construction workers who are migrant labourers working in different states far away from their native places; and**
- (e) if so, the details thereof and if not, the corrective steps taken in this regard?**

**ANSWER**

**MINISTER OF LABOUR AND EMPLOYMENT  
(SHRI BHUPENDER YADAV)**

**(a) to (e): During the second surge of Covid-19 during April-June, 2021, the lockdowns were partial, localised, specific and focused in terms of timings, geography, duration, restrictions and relaxations. The construction activities, manufacturing industries, essential services and public transport were generally exempted from lockdowns imposed by the State Governments & District Administrations and were functioning without much disruptions.**

**Contd..2/-**

**In the backdrop of a challenging situation due to the outbreak of Covid-19 which led to financial constraints among the Building & Other Construction Workers (BOCW), the States/UTs were issued Advisory to frame a scheme under Section 22(1)(h) of the Building & Other Construction Workers (BOCW) (RE&CS) Act, 1996 for transfer of adequate funds in the Bank accounts of construction workers, through Direct Benefit Transfer (DBT) Mode.**

**In response, during the 1<sup>st</sup> surge of Covid-19, the State/UT BOCW Welfare Boards have cumulatively disbursed more than Rs. 5618 Crores, through DBT, to the bank accounts of 1.83 Crores BOCW Workers during lockdown and thereafter. Food relief packages have also been provided by the States/UTs to around 30 lakh workers from the cess fund. Further, during the 2<sup>nd</sup> surge of Covid-19, Rs. 1795 Crores have been disbursed through DBT, to the bank accounts of 1.23 Crores BOCW Workers. Details of the cash assistance provided to BOC workers are enclosed at the Annexure.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 8 FOR 19.07.2021 REGARDING 'BUILDING AND OTHER CONSTRUCTION WORKERS'.**

<b>State-wise status on Cash relief provided to BoC Workers during pandemic</b>					
Sl. No.	Name of the States/UTs.	During 1 <sup>st</sup> wave of Covid-19		During 2 <sup>nd</sup> wave of Covid-19	
		Total no of BoCW workers given assistance	Total amount disbursed (Rs in Cr.)	Total no of BoCW workers given assistance	Total amount disbursed (Rs in Cr.)
1	Andhra Pradesh	19,67,484	196.75	0	0
2	Arunachal Pradesh	3,000	0.6	0	0
3	Assam	2,21,378	44.28	0	0
4	Bihar	11,07,696	221.54	0	0
5	Chhattisgarh	2,02,579	0	0	0
6	Goa	5,117	3.07	0	0
7	Gujarat	3,74,372	37.44	0	0
8	Haryana	3,10,935	154.68	0	0
9	Himachal Pradesh	1,33,090	77.34	0	0
10	J&K (including laddakh)	1,70,131	68.05	0	0
11	Jharkhand	1,99,226	20	0	0
12	Karnataka	13,62,438	681.22	19,48,000	584.40
13	Kerala	6,94,123	69.44	6,96,129	69.61
14	Madhya Pradesh	8,91,850	178.37	12,00,000	120
15	Maharashtra	9,67,556	483.78	10,33,052	154.95
16	Manipur	52,605	5.26	0	0
17	Meghalaya	24,730	12.37	0	0
18	Mizoram	51,451	15.44	0	0
19	Nagaland	19,046	3.81	20,000	4
20	Odisha	18,37,000	275.55	0	0
21	Punjab	2,90,638	174.38	5,81,202	87.18
22	Rajasthan	7,58,102	1799.91	0	0
23	Sikkim	7,836	1.57	0	0
24	Tamil Nadu	13,70,601	274.12	0	0
25	Telangana	8,30,324	124.55	0	0
26	Tripura	39,082	11.72	0	0
27	Uttar Pradesh	18,24,771	353.84	67,00,000	670
28	Uttarakhand	2,28,423	45.68	0	0
29	West Bengal	21,98,349	219.83	0	0
30	Delhi	43,945	43.95	2,10,684	105.342
31	A&N Islands	12,856	7.01	0	0
32	Chandigarh	6,670	4	0	0
33	Dadra & Nagar Haveli	0	0	0	0
34	Daman and Diu	0	0	0	0
35	Lakshadweep	1,109	1.65	0	0
36	Puducherry	35,765	7.15	0	0
	<b>TOTAL</b>	<b>1,82,44,278</b>	<b>5,618.35</b>	<b>1,23,89,067</b>	<b>1,795.482</b>

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